

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

NO. 2529/S & A Cell/2009

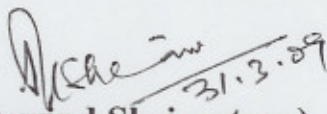
Dated 31st March, 2009

In exercise of powers conferred by sub rule (2) of rule 5 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 and as per the amended notification no. 7120/D-2517/XXI-B/C.G./07 dated 14.08.07 and in view of the directions of Hon'ble the Supreme Court in its order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & ors.), The High Court of Chhattisgarh notifies the vacancies in respect of Senior Civil Judge as under:-

I.

a)	Promotion in accordance with sub rule 2 of Rule 3	43 posts
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BY ORDER OF HON'BLE HIGH COURT


(Arvind Shrivastava)

**REGISTRAR GENERAL AND
SECRETARY
COMMITTEE FOR RECRUITMENT**

Endt. No. 2530/S & A Cell/2009

Bilaspur, dated 31ST March 2009

Copy forwarded to :-

- 1- The Controller, Government Regional Press, Khairagarh Road, Rajnandgaon with a request to publish it at the earliest in extra ordinary issue as per the Hon'ble Supreme Court order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & Ors.).
- 2- The Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, D.K.S. Bhavan Raipur for information.


(G. Minhajuddin)

**DIRECTOR JOTI AND I/C
SELECTION & APPOINTMENT CELL**